Declaration of Assets and Liabilities

Year 2021-2022

Bihar Legislative Assembly secretariat's administrative cadre and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name SARITA SINHA (Wife)	Dependent-1 Name KAJAL KUMARI (Daughter)	Dependent -2 Name YASHIKA SINGH (Daughter)	Dependan t-3 Etc. Name	
(i)	Cash 10,000/- 5000/-		NIL	NIL	N/A		
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	Sbi Saving Act. 25,000/- M.F. 2,80,000/- P.Office.1000/ manthly Sahara India. 30000/-	Sbi Saving Act. 15000/-	N/A	N/A	N/A	
(iii)	Bonds, Debentures and Shares in	Nil	N/A	N/A	N/A	N/A	
	companies			8			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Contribution LIC: 12010/- YLY 6087/- YLY 7270/- H.YLY 510/- Manthly	LIC 12010/ YLY	N/A	LIC 1446/- Monthly	N/A	
(v)	Motor Vehicles (details of make, etc.)	TVS VICTOR Motor Cycle	N/A	N/A	N/A	N/A	
(vi)	Jewellery (give details of weight and value)	Gold.15 gms Rs.67000/- (approx.)	Gold.100gm Rs.450000/- (Approx.) 200 gm Silver	N/A	N/A	N/A	
(vii)	Other assets, such as	Nil	N/A	N/A	N/A	N/A	

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values of		a *	
claims /	77		
interests			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

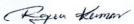
* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name SARITA SINHA (Wife)	Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s)	Muzaffarpur Village. 10 katta	Kolkata 3 1/2(Katta Bhopal 1 Katta	N/A	N/A	N/A	
	- Extent (Total measurement) -Current market value					10 10 10 10 10 10 10 10 10 10 10 10 10 1	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	N/A	N/A	N/A	N/A	
(iii)	Buildings	Nil	N/A	N/A	N/A	N/A	
	(Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			g 4			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	R.K. Nagar Patna 1 Katta (1/2 Share)	N/A	N/A	N/A	N/A	
(v)	Others (such as interest in property)	Nil	N/A	N/A	N/A	N/A	

⁽²⁾ I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-



[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	Sbi, Bihar Vidhan Mandal Patna	3,55,000		
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Bihar Govt. House Building Loan	3,26,000		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		
	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government	Nil	Nil		
	transport (including aircraft and helicopters)				
	(f) Other dues, if any	Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment YEAR- 2021-22 Taxes Paid- 41,309 PAN:- AMHPK5266F	Nil		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A		
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A		
	(iv) Property Tax	N/A	N/A		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PTS	PTS/BLA-997							
Gender	:-	M (M/F)								
Date of Birth	:-	0	1	0	3	1	9	7	6	(DD/MM/YYYY)
Class/Group	;-		В							
Cadre	:-	Administrative Cadre, Assistant, Bihar legislative Assemb								
						sihar Ad at Serv			Servic	e,
Home District	:-	Muz	affarpu	ur					7 ,	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rayu Kennar

Name of Employee: Raju Kumar

Place: Patna

Designation: Assistant

Date:08.02.2022

Department: Bihar Legislative Assembly Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.